

MENTIONING REPORT COURT NO 1 (DB-1)

Date : 22/06/2020

S.NO	CASE TYPE	CASE NO.	FIXED FOR
1	LPA	47/2014	Lawyer to obtain consent
2	LPA	198/2019	Lawyer to obtain consent

Date : 24/06/2020

S.NO	CASE TYPE	CASE NO.	FIXED FOR
1	WPC	6536/2019	Allowed for 29-06-2020
2	LPA	191/2020	To mention after obtaining consent
3	Arb. Appl	17/2019 wt 18/2019	To mention after obtaining consent
4	LPA	197/2020	To mention after obtaining consent
5	LPA	150/2020	To mention after obtaining consent

MENTIONING REPORT COURT NO 19

Date : 24/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	SA	69/2020	ALLOWED

MENTIONING REPORT COURT NO 18

Date : 22/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks (Fixed if defect free)
1	BA	2909/20	FIXED ON 26/06/2020
2	WPC	5996/19	AFTER 02 WEEKS
3	WPC	594/20	AFTER 01 WEEK
4	WPC	2757/19	USUAL COURSE
5	WPC	3041/19	USUAL COURSE
6	WPC	5939/19	USUAL COURSE
7	CMP	39/20	AFTER 01 WEEK

MENTIONING REPORT COURT NO 18

Date : 24/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	BA	2909/20	FIXED ON 26/06/2020
2	WPC	1723/20	FIXED ON 29/06/2020
3	WPC	649/20	AFTER 01 WEEK
4	WPC	7293/19	AFTER 01 WEEK
5	WPC	2856/20	AFTER 01 WEEK
6	WPC	6161/19	USUAL COURSE
7	WPC	1366/12	USUAL COURSE

8	WPC	6003/16	USUAL COURSE
9	WPC	5309/18	USUAL COURSE
10	WPL	4751/11	WPL NOT RELATED TO COURT NO. 18
11	WPC	-	DWARIKA MANDAL VS STATE, REJECTED AS CASE NO. IS NOT MENTIONED
12	WPC	-	PANKAJ KUMAR VS STATE, REJECTED AS CASE NO. IS NOT MENTIONED
13	WPC	1519/20	RETURNED TO W.P SECTION AS THIS IS WPS

MENTIONING REPORT COURT NO 14

Date : 24/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	BA	3473/20	FIXED FOR 26/06/2020

MENTIONING REPORT COURT NO 14

Date : 22/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	6207/17	FIXED FOR 17/07/2020

MENTIONING REPORT COURT NO 15

Date : 24/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr. M.P	408/20	USUAL COURSE
2	Cr. M.P	820/19	AFTER 2 WEEKS
3	Cr. M.P	817/20	NEXT WEEK
4	W.P.(Cr)	186/17	NEXT WEEK
5	Cr.M.P	963/20	USUAL COUSE
6	W.P.(Cr)	219/19	NEXT WEEK
7	Cr. Rev	532/17	LISTED ON 25/06/2020
8	Cr.M.P	1212/20	USUAL COURSE
9	BA	3175/20	USUAL COURSE
10	Cr.M.P	137/20	IF TAKEN ONCE THAN IN USUAL COURSE OR ELSE IF A FRESH FILING THEN AFTER 01 WEEK
11	W.P.(Cr)	232/18	AFTER 02 WEEKS
12	W.P.(Cr)	326/19	AFTER 02 WEEKS

MENTIONING REPORT COURT NO 15

Date : 22/06/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr. M.P	612/20wt 664/20	USUAL COURSE
2	Cr. M.P	716/20	AFTER 2 WEEKS
3	Cr. M.P	2446/16	NEXT WEEK
4	Cr. M.P	369/16	NEXT WEEK
5	Cr. M.P	3655/19	USUAL COUSE
6	Cr. M.P	977/220	NEXT WEEK
7	BA	3192/20	LISTED ON 25/06/2020
8	BA	3058/20	USUAL COURSE
9	BA	3241/20	USUAL COURSE

MENTIONING REPORT COURT NO 9

Date : 24/06/2020

S.NO	CASE TYPE	CASE NO.	FIXED FOR
1	WPS	1228/19	Rejected
2	WPS	4476/19	Rejected
3	WPS	3393/19	Rejected
4	WPS	247/20	Rejected
5	WPS	1381/20	Rejected
6	WPS	1611/20	Rejected
7	WPS	1612/20	Rejected
8	WPS	235/20	25/06/2020
9	WPS	743/20	03/07/2020
10	WPS	302/20	03/07/2020
11	WPS	4460/19	03/07/2020
12	WPS	132/20	03/07/2020
13	WPS	7038/19	03/07/2020
14	WPS	7071/19	03/07/2020
15	WPS	7065/19	03/07/2020
16	WPS	563/20	03/07/2020
17	WPS	1474/20	03/07/2020
18	WPS	1472/20	03/07/2020
19	WPS	4958/19	10/07/2020
20	WPS	4792/19	10/07/2020
21	WPS	1651/20	06/07/2020
22	WPS	6593/17	17/07/2020
23	WPS	1498/20	06/07/2020
24	WPS	6512/19	06/07/2020